

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA
(with office report)

Respondent(s)

Date : 18/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhishek Kumar Singh, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report with respect to the sole respondent from
the Trial Court concerned has been received stating
'expired'. Ld. Counsel for the petitioner to take steps to
substitute the legal representatives.

List again on 26.10.2015.

Signature Not Verified

(RACHNA GUPTA)

Registrar

Digitally signed by
Hema Joshi
Date: 2015.08.21
16:55:03 IST
Reason: